

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-261-2020**

School Managing Committee,  
Shree Shantadurga Shikshan Samiti ... Petitioner

Versus

The Director of Education,  
Directorate of Education & Anr. ... Respondents

Shri A.D. Bhobe, Advocate for the Petitioner.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 9<sup>th</sup> OCTOBER 2020**

**P.C. :**

Issue notice to the respondents, returnable on 23.10.2020.

2. In the meanwhile, the respondents Authorities will not indulge in any coercive action in the matter.

**DAMA SESHADRI NAIDU, J.**

NH